

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 862
TO BE ANSWERED ON DECEMBER 11, 2023
STATUS OF AMRUT SCHEME

NO. 862. DR. SANTANU SEN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has any data on the total allocation and utilization of funds under the AMRUT, including the percentage of funds utilized and the steps taken to expedite the implementation of pending projects in the past three years;
- (b) if so, the details thereof, State-wise and year-wise;
- (c) whether Government has done any assessment regarding the impact of the AMRUT on improving water supply, sanitation, solid waste management and transportation infrastructure in urban areas in the said years; and
- (d) if so, the details thereof?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a): Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) ₹13,220.77 crore of Central Assistance has been released for projects, during the last three financial years against which utilisation certificates of ₹11,401.01 crore (86%) have been received.

Further, to fast-track the completion of pending projects under AMRUT Mission, progress is being monitored through dedicated AMRUT portal. The progress is periodically reviewed and monitored by the Ministry of Housing & Urban Affairs (MoHUA) with the States/ Union Territories (UTs) & their Urban Local Bodies (ULBs) through regular video conferences, webinars, workshops etc. Further, to ensure timely completion of projects, officials from Ministry of Housing and Urban Affairs and Project Monitoring Unit (AMRUT) visit States/ Union Territories (UTs) to check/ verify the status of implementation of projects.

...2/-

(b): State-wise fund allocated, released & utilized under AMRUT Mission during last the three financial years is at ANNEXURE.

(c) & (d): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) focuses on the development of basic urban infrastructure in the sectors of Water Supply; Sewerage and Septage Management; Storm Water Drainage; Non-Motorized Urban Transport and Development of Green Spaces & Parks. However, Solid Waste Management is not an admissible component under AMRUT Mission. Impact of AMRUT Mission and/or convergence is as under:

- Provided 187 lakh water tap connections (new/ serviced) against target of 139 lakh.
- Provided 147 lakh sewer connections (new/ serviced) (including households covered through Faecal Sludge and Septage Management-FSSM) against target of 145 lakh.
- Developed 3,685 Million Litre Per Day (MLD) Sewerage Treatment Capacity (STP) and 3,653 Million Litre Per Day (MLD) Water Treatment Capacity (WTP).
- 1,222 km length of drains constructed resulting in eliminating 3,416 numbers of water logging points.
- Developed 4620 acres of Green space.
- Developed 430 km pedestrian/ walkway and 43 km of cycle track.

Further, NITI Aayog has also conducted a third-party review for Centrally Sponsored Schemes including AMRUT Mission. The report has been published in February 2021 and found satisfactory.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 862 REGARDING “STATUS OF AMRUT SCHEME” DUE FOR ANSWER IN THE RAJYA SABHA ON 11 DECEMBER, 2023.

STATE-WISE FUND ALLOCATED, RELEASED & UTILISED UNDER AMRUT IN LAST 3 FINANCIAL YEARS

S.No.	Name of State / UT	Committed CA (in ₹ crore)	CA Released (Projects)				UC Received (Projects)			
			FY: 2020-21 (in ₹ crore)	FY: 2021-22 (in ₹crore)	FY: 2022-23 (in ₹ crore)	Total (during last 3 years) (in ₹ crore)	FY: 2020-21 (in ₹ crore)	FY: 2021-22 (in ₹ crore)	FY: 2022-23 (in ₹ crore)	Total (during last 3 years) (in ₹ crore)
1	Andaman and Nicobar Islands	10.82	-	4.32	-	4.32	-	-	-	-
2	Andhra Pradesh	1,056.62	-	-	76.37	76.37	-	-	-	-
3	Arunachal Pradesh	126.22	-	56.44	-	56.44	-	46.83	-	46.83
4	Assam	591.42	-	179.64	258.83	438.47	-	179.64	-	179.64
5	Bihar	1,164.80	685.93	-	-	685.93	685.93	-	-	685.93
6	Chandigarh	54.09	-	-	-	-	-	-	-	-
7	Chhattisgarh	1,009.74	415.55	-	-	415.55	402.08	-	-	402.08
8	Dadra & Nagar Haveli	10.82	-	4.16	-	4.16	-	4.16	-	4.16
	Daman & Diu	18.03	-	-	-	-	-	-	-	-
9	Delhi	802.31	-	206.2	-	206.2	-	134.39	-	134.39
10	Goa	104.58	-	-	-	-	-	-	-	-
11	Gujarat	2,069.96	-	73.61	-	73.61	-	73.61	-	73.61
12	Haryana	764.51	147.18	147.18	-	294.36	147.18	147.18	-	294.36
13	Himachal Pradesh	274.07	56.73	66.71	-	123.44	56.73	30.40	-	87.13
14	Jammu & Kashmir *	500.62	-	95.64	0	95.64	-	-	-	-
15	Ladakh *	79.19	-	-	-	-	-	-	-	-
16	Jharkhand	566.17	109.62	109.62	-	219.24	89.84	-	-	89.84
17	Karnataka	2,318.79	280.5	125.93	-	406.43	280.5	105.86	-	386.36
18	Kerala	1,161.20	399.25	119.62	-	518.87	368.83	-	-	368.83
19	Lakshadweep	3.61	0.41	0.41	-	0.82	0.41	0.28	-	0.69
20	Madhya Pradesh	2,592.86	-	100.76	-	100.76	-	100.76	-	100.76

21	Maharashtra	3,534.08	1,243.71	330	-	1573.71	1239.91	-	-	1239.91
22	Manipur	162.28	66.06	-	-	66.06	65.81	-	-	65.81
23	Meghalaya	72.12	-	22.69	39.42	62.11	-	22.69	-	22.69
24	Mizoram	126.22	45.27	-	-	45.27	45.27	-	-	45.27
25	Nagaland	108.19	-	43.52	-	43.52	-	43.52	-	43.52
26	Odisha	796.97	-	-	-	-	-	-	-	-
27	Puducherry	64.91	9.19	9.19	19.66	38.04	9.19	6.93	7.35	23.47
28	Punjab	1,204.47	121.44	623.57	-	745.01	121.44	623.57	-	745.01
29	Rajasthan	1,541.95	586.54	-	-	586.54	585.53	-	-	585.53
30	Sikkim	36.06	-	18.55	-	18.55	-	17.01	-	17.01
31	Tamil Nadu	4,756.58	278.84	1,454.55	-	1733.39	278.84	1454.55	-	1733.39
32	Telangana	832.6	350.7	-	-	350.7	310.51	-	-	310.51
33	Tripura	133.43	26.21	79.58	-	105.79	26.21	79.58	-	105.79
34	Uttar Pradesh	4,922.46	964.37	1,418.72	566.88	2949.97	964.37	1418.72	425.22	2808.31
35	Uttarakhand	533.72	113.39	147.02	-	260.41	113.39	64.26	-	177.65
36	West Bengal	1,929.32	245.82	675.26	-	921.08	245.82	376.72	-	622.54
Total		36,035.79	6,146.72	6112.89	961.16	13,220.77	6037.79	4930.65	432.57	11,401.01

Note: Committed CA of J&K UT & Ladakh UT has been revised to 100% post bifurcation of erstwhile J&K state